

OA 1503/94

27-11-01

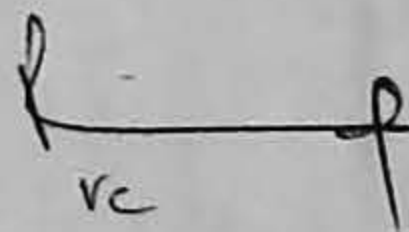
Hon Mr Justice R.R.K. Trivedi VC
Hon Maj Gen K.K. Sivasubra AM

Heard Sh BP Sivasubra for the
applicant and Sh K. Gaur for the respondents.

By this OA the applicant has challenged
the seniority list dt 12-4-92. It is not
disputed that in the meantime the applicant
~~has~~ retired from service and thus the
question of determination has lost its
relevance.

The OA has been rendered infructuous
by ~~the~~ ^{lapse of} time. The OA is dismissed
as infructuous. No cost.


AM


VC

hl